## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 855/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES:

Anglo Alex D' Souza

V/s.

Alcast Foundry Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

tour de perme

I. m. D'Sihe Advoct

Pryanka Deshmuk Advocate

## ORDER

## C.P. No. 855/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. By consent adjourned to 1st December, 2017.

Sd/-

BhaskaraPantula Mohan Member (Judicial)

Sd/-

M.K. Shrawat Member (Judicial)

09.11.2017

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